COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 48 OF 2018 & IA NO. 285 OF 2018

Dated: 3rd August, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Federation of Industries Association

.... Appellant(s)

Versus

Joint Electricity Regulatory Commission for the State of Respondent(s) Goa and Union Territories & Anr.

Counsel for the Appellant(s) : Mr. Rohit ao.N.

Mr. L.Roshmanikh

Counsel for the Respondent(s) : Mr. Anand K.Ganesan

Ms. Neha Garg for R-2

<u>ORDER</u>

Learned counsel Mr. Rohit Rao appearing for the Appellant and Ms. Neha Garg, learned counsel appearing for the Respondent No. 2 submitted that the pleadings are complete in the matter.

Submissions made by the learned counsel appearing for both the parties, as stated above, are placed on record.

List the matter for <u>hearing on 04.12.2018</u> as agreed by the learned counsel appearing for both the parties.

(S. D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member

Bn/kt